

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 31<sup>st</sup> March, 2020.

**No. LJ(B). 53/93/534**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with immediate effect and until further orders.

SI. No	Name of officers	Designation
1.	Smti. W.C Pariat	District Horticultnre officer, East Jaintia Hills District, Khliehriat.
2.	Shri.P. Lhuid	Executive Engineer DRDA, East Jaintia Hills District, Khliehriat.
3.	Shri. Westerwel Phawa	Labour Inspector Saipung East Jaintia District, Khliehriat.
4.	Shri. O.B Mawthoh	District Sports officers East Jaintia District; Khliehriat.
5.	Shri. RR Lyngskor	Executive Engineer, Water Resources East Jaintia District, Khliehriat
6.	Shri. J.C Paswett	Assistant Executive Engineer, PWD (Rds) NEC Division. East Jaintia District, Khliehriat
7.	Shri.R. Nongtdu, SDO	PHE Electrical Rymbai East Jaintia District, Khliehriat
8.	Shri. Leverson Suchiang	JE, PWD (Rds) NEC Division East Jaintia District, Khliehriat



(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law Department.

**Memo. No. LJ(B). 53/93/534-A**

**Dated Shillong, the 31<sup>st</sup> March, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/322 Dtd. 30<sup>th</sup> March, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,  
Law Department.